GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:4825 ANSWERED ON:26.08.2010 EMIRATES AIRCRAFT INCIDENT Deora Shri Milind Murli

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether an Emirates aircraft carrying 350 passengers from Dubai to Kochi encountered severe turbulence over the Arabian sea leaving many passengers injured due to erratic movement;

(b) if so, the reasons alongwith details thereof;

(c) the number of passengers suffered injuries due to turbulence and the latest position of the passengers who got injured and the number of Indian passengers were travelling in it;

(d) whether the Emirates officials have given any justification for this turbulence and the same has been corroborated by the aviation meterologists;

(e) if so, the details thereof;

(f) whether the Emirates officials have ordered any enquiry into the incident; and

(g) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b): Yes, Madam. On 25th April 2010, Emirates Airlines B777-200ER Aircraft A6-EML operating flight No. EK-530 from Dubai to Kochi encountered turbulence when cruising at Flight Level (FL) 350. The reasons shall be known after completion of investigation.

(c): Two passengers sustained serious injuries and 16 passengers sustained minor injuries. All injured passengers are in healthy condition. Total numbers of passengers on board were 364, out of which 207 were Indian passengers.

(d), (e), (f) and (g): The incident is under investigation by Inquiry Officer appointed under rule 77C of Aircraft Rules. Emirates Airlines & Gulf Civil Aviation Authorities are participating in the investigation process.